

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA NO.03/2017  
CP NO. 5(ND)/2012  
RT No.06/2016**

Ms.Sudevi Beriwal @Shalini Beriwal.

...Petitioner


Versus.

M/s Shree Lalit Fabrics Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Aashish Chopra, Ms. Rupa Pathania and  
Ms. Niharika Sharma, Advocates for the petitioner.  
Mr. Rakesh Kumar, Advocate for respondents.

Arguments inconclusive. Post the matter on 03.03.2017 for  
arguments.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member (Technical)

February 17, 2017

✓ <sup>saini</sup>